

SHRIMATI WANSUK SYIEM: Considering that a kind gesture by PGCIL/Ministry of Defence in making over a part of their surplus OFC capacity available to BSNL for the upgradation of its telecom network in the North-Eastern Region will eventually benefit a large number of telecom users in the region, I urge the Government to initiate action in this direction.

श्री उपसभापति : बघेल जी, आप ले कर दीजिए।...*(Interruptions)*....

**Demand for setting up Bench of the Allahabad High Court in
Western Uttar Pradesh**

प्रो. एस. पी. सिंह बघेल (उत्तर प्रदेश) : महोदय, उत्तर प्रदेश आबादी के अनुसार देश का सबसे बड़ा राज्य है। इलाहाबाद में उच्च न्यायालय है, जो पश्चिमी उत्तर प्रदेश से 800 किलोमीटर की दूरी पर है। मुकदमों की पैरवी में दूर जाने से समय एवं धन का अपव्यय होता है तथा न्याय भी देर से मिलता है। विगत 30 वर्षों से यहां के लोग पश्चिम में हाई कोर्ट की खंडपीठ की मांग को लेकर आंदोलनरत हैं। केंद्रीय सरकार ने जसवंत सिंह आयोग इस संदर्भ में बिठाया था, जिसने अपनी रिपोर्ट सरकार को दी, जो लंबित है। इसमें करोड़ों रुपए भी खर्च हुए। आज भी पश्चिमी उत्तर प्रदेश में अधिवक्ता हड़ताल पर हैं। अपनी मांगों के संदर्भ में कई बार दिल्ली में प्रदर्शन किया गया। प्रधान मंत्री, विधि मंत्री को पश्चिमी उत्तर प्रदेश में खंडपीठ की मांग को लेकर ज्ञापन भी दिया गया, किंतु अभी तक सरकार ने कोई निर्णय नहीं लिया है।

पश्चिमी उत्तर प्रदेश के अधिवक्ताओं की उच्च न्यायालय की खंडपीठ की मांग को लेकर की गई हड़ताल से महीनों अदालतों का काम बंद रहता है, जिससे वादकारियों को गंभीर परेशानी होती है तथा स्थगन आदेश, जमानत, मुकदमों के निर्णयों में विलंब होता है तथा लोग न्याय से वंचित रह जाते हैं।

मेरा सरकार से अनुरोध है कि तुरंत पश्चिमी उत्तर प्रदेश में खंडपीठ की स्थापना हेतु जसवंत सिंह आयोग की रिपोर्ट को अविलम्ब लागू करके यहां उच्च न्यायालय की खंडपीठ स्थापित करें, ताकि जो करोड़ों मुकदमों लंबित हैं, उनका निपटारा हो सके तथा लोगों को अविलंब सुविधाजनक न्याय मिल सके।

MR. DEPUTY CHAIRMAN: Shri Palvai Govardhan Reddy. Please lay it on the Table. ...*(Interruptions)*....

**Demand for cancelling the tenders for Kanthanapally Irrigation Project in Warangal
District of Andhra Pradesh and preparing new design for the project**

SHRI PALVAI GOVARDHAN REDDY (Andhra Pradesh): Sir, Kanthanapally Project on the Godavari in Warangal District was envisaged to stabilise an ayacut of 7.5 lakh under Sriramsagar Stage 1 and 2 spread over Warangal, Khammam and Nalgonda Districts of Andhra Pradesh. It is one of the key irrigation projects of Telangana region. ...*(Interruptions)*...

6.00 P.M.

MR. DEPUTY CHAIRMAN: Please lay it on the Table.

SHRI PALVAI GOVARDHAN REDDY: Without taking into consideration the sentiments of the people of Telangana, tenders for Kanthanapally Project with an estimated cost of Rs.2,000 crore have been finalized. This has been done in great hurry and without proper planning and looking into the various aspects such as utilisation of water for irrigation in Warangal, Karimnagar and Nalgonda. ...(*Interruptions*)....

MR. DEPUTY CHAIRMAN: Please lay it on the Table.

SHRI PALVAI GOVARDHAN REDDY: Kanthanapally has a capacity to store 50 tmc of water. But, now, it's reduced to 22.5 tmc affecting generation of hydropower of more than 200 MW, and also lift 200 tmc to above-mentioned Districts. There is also apprehension that project may silt up in ten years as the Godavari carries a lot of silt. Secondly, there is a need to have a 50 tmc storage capacity and there is also a need to ensure that silt is not stored. For this purpose, the design of the project needs to be changed. Without looking into these important aspects, Andhra Pradesh is proceeding with project. Hence, I request the Government of India to direct Andhra Pradesh to cancel tenders and an alternative design be prepared for the project and only then should it be allowed to go ahead. ...(*Interruptions*)....

MR. DEPUTY CHAIRMAN: If you go on reading, it will not go on record.

SHRI ANANDA BHASKAR RAPOLU (Andhra Pradesh): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI HUSAIN DALWAI (Maharashtra): Sir, I associate myself with the Special Mention made by the hon. Member.

MR. DEPUTY CHAIRMAN: Now, Shri Veer Singh; not here. Smt. Renubala Pradhan; not here. Sardar Sukhdev Singh Dhindsa; not here. Shri Ram Vilas Paswan. Kindly lay it on the Table.

Demand to take urgent relief work in the flood affected areas of Bihar

श्री रामविलास पासवान (बिहार) : उपसभापति जी, चार दिन से सोच रहे हैं, आज इसको पढ़ेंगे।

उपसभापति जी, मैं सदन का ध्यान बिहार में भयंकर बाढ़ की तबाही से उत्पन्न समस्याओं की ओर आकृष्ट करना चाहता हूँ। मौसम विभाग की सूचना के अनुसार बिहार में उत्तराखंड की तबाही की पूर्णावर्ती भविष्यवाणी की गई थी कि बिहार के वैशाली, आरा, भागलपुर, कटिहार, बक्सर, बेगुसराय,